

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No.166/TT/2013  
(Earlier Docket No. 93/2013)

Date: 23.9.2013

To  
The Deputy General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission tariff for (i) Raigarh PS (Near Kotra)-Raigarh PS (near Tamnar) 765 KV D/C T/L with associated bays, (2) 765/400 KV 1500 MVA Auto- transformer and 765 KV 4\*80 MVAR Bus Reactor at Raigarh (near Tamnar) with associated bays under establishment of Pooling stations at Raigarh (near Kotra) and Raigarh (near Tamnar) for IPP Generation Projects in Chhattisgarh (Set B/ WR1-IPPB) in Western Region for tariff block 2009-14

Sir,

Please refer to your above mentioned petition and furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 10.10.2013:-

1. Management certificate and revised tariff forms for Asset – I and Asset – 2 as per anticipated DOCO i.e. 1.10.2013 (Since DOCO considered in auditor certificate and tariff norms are different from COD claimed in the petition);
2. Revised management certificate and revised tariff forms in accordance with 2009 Tariff Regulations, in case of further revision of DOCO;
3. Repayment Schedule and Interest rate proof for FC Bond (17.1.2013) and repayment schedule for SBI Loan (21.3.2012);
4. Exchange rate proof for IFC-A Loan and FC Bond as claimed.

Yours faithfully,

Sd/-  
(P.K. Sinha)  
Assistant Chief (Legal)